

नियमों के उल्लंघन के लिए 2000/-रु० तक के जुर्माने की व्यवस्था है।

(घ) मे (च) मध्य प्रदेश में बीड़ी कर्मकारों को चिकित्सा, अवास, शैक्षिक, मनोरंजन और परिवार कल्याण सुविधाएं प्रदान करने के लिए वर्ष 1987-88 में 53.02 लाख रुपये की राशि खर्च की गई थी। वर्ष 1988-89 के लिए, इस प्रयोजनार्थ 84.87 लाख रु० की व्यवस्था की गई है। राज्य के बजट को राज्य सल हकार समिति के परामर्श से अंतिम रूप दिया जाता है जिसे अधिनियम और उसके अधीन बनाए गए नियमों के उपबंधों के अनुसार गठित किया गया है जिसके अध्यक्ष भ्रम राज्य मंत्री हैं। संबंधित राज्य सरकारों द्वारा बीड़ी और सिगा (नियोजन की शर्तें) अधिनियम, 1966 के उपबंधों के तत्प्रवर्तन द्वारा मजदूरी की अदायगी आदि के मामले में कर्मकारों के शोषण को कम किया जा सकता है।

AIR Broadcast Service for USA and Canada

2799. SHRI SHIV PRATAP MISHRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a large Indian community lives in USA and Canada;

(b) whether Government propose to start AIR Broadcast service to these two countries; and

(c) if so, by when and if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT):

(a) Yes, Sir.

(b) and (c) Owing to limited hardware capabilities and the imperative need to make optimum utilisation of the existing transmitters for services

which are accorded higher priority, there is no proposal to start All India Radio Broadcast Service to these two countries. However, All India Radio is sending canned programmes to the ethnic stations and some broadcasting organisations of USA and Canada, especially for the benefit of the Indian community there.

Entry of Foreign Soft Drink Manufacturers

2800. SHRI SHIV PRATAP MISHRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any foreign soft drink making Companies have sought permission of Government to enter Indian market in collaboration with Indian companies;

(b) if so, the details thereof; and

(c) the Government's response thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Do not arise in view of (a) above.

Produce-linked loan Scheme

2801. SHRI SHIV PRATAP MISHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the details of the new produce-linked loan scheme formulated by Government; and

(b) the district in Uttar Pradesh where it is likely to be launched?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Details of the Produce (Marketing)